

IN THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHALPRADESH)

NO.HC.X-45/2018/_____/Lib. Dated, Guwahati, the 30th November, 2021.

From:- Mrs. Gitashree Baishya,
Librarian-Cum-Research Officer
Gauhati High Court, Guwahati.

To
The Manager
M/s General Book Binding Works,
G.N.B. Road, Dighalipukhuri
GUWAHATI-781 001.

Sub:- Binding of Books/Law Journals etc.

Ref:- Registry's Order No. **HC.X-45/2018/ 4501 / Lib. dtd. 07.02.2020**

Sir,

With reference to the subject quoted above, I am directed to inform you that the Gauhati High Court, Guwahati has been pleased to extend the binding works for the Gauhati High Court, Principal Seat as well as for the Subordinate Courts of Assam on the same terms and conditions for one more year, i.e. for the year **2022** w.e.f 01.01.2022 to 31.12.2022.

This for favour of kind information and necessary action.

Yours faithfully,

Encl: Registry's Order No.
HC.X-45/2018/4501/Lib.
dtd. 07.02.2020


Librarian-Cum-Research Officer
Gauhati High Court, Guwahati-1.

Memo No. HC.X-45/2018/ 716 - 748 / dtd. 30 .11.2020
Copy forwarded for information to :-

1. The District & Sessions Judge:

Baksa/ Barpeta/ Bongaigaon/ Cachar/ Chirang/ Charaideo / Darrang / Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup / Kamrup (Metro)/ Karbi Anglong/ Karimganj/ Kokrajhar/ Lakhimpur/ Morigaon/ Nalbari/ Nagaon/ Sivasagar/ Sonitpur /South Salmara-Mankachar / Tinsukia/ Udalguri for favour of information and taking necessary action.

He/She is also requested to convey this information to the Judicial Officers including all the Members/ Presiding Officers/ Principal Judges of the MACTs/ Industrial Tribunals/ Labour Courts/ Family Courts if any, and take necessary steps for binding works in the Courts Libraries under his/her jurisdiction

2. The Project Manager, Gauhati High Court. He is requested to upload the order in the High Court website immediately.
3. The AOJ (A/Cs), Guwahati High Court, Guwahati.
4. The Cashier, Guwahati High Court, Guwahati.

Saislyo
30/11/21.

Librarian-Cum-Research Officer
Gauhati High Court, Guwahati-1.

[Signature]
30/11/21

IN THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH)

ORDER

Memo No. HC.X-45/2018/ 4501 / Lib. dtd. 07.02.2020

With reference to the Registry's Tender Notice No. HC.X-45/2018/ 2887 /Lib. dtd. 21.11.2019 the binding works of the Judges' Library, Principal Seat and all the District Courts of Assam is hereby allotted to M/s General Book Binding Works, G.N.B. Road, Dighalipukhuri, Guwahati-1 for a period of 1 (One) year (i.e. for 2020) with the following rates (*Excluding 18% GST*).

Principal Seat of the Gauhati High Court

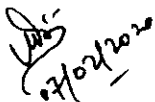
1. Rate of Law Journal, Law Books with Forma Stitching
leather binding with gold printing and Rexine cover per book @ **Rs.150/-**
2. Rate of Law Journal, Law Books with Lay pita stitching
leather binding with gold printing and Rexine cover per book @ **Rs.140/-**
3. Rate of Gazettes all size leather binding with gold printing Rexene
covering per book all size @ **Rs.135/-**
4. Rate of Gazettes all size Rexine binding with gold printing marble
covering per book all size @ **Rs.120/-**
5. Rate of Acquaintance Roll Rexine binding Big Size @ **Rs.135/-**
6. Rate of Register leather binding legal size @ **Rs.145/-**
7. Rate of Judge Cause List Board with gold printing @ **Rs.350/-**
8. Rate of Spiral binding A4 size per book @ **Rs.65/-**
9. Rate of Spiral binding legal size per book @ **Rs.75/-**

District Court Kamrup (M), Guwahati

1. Rate of Law Journal, Law Books with Forma Stitching
leather binding with gold printing and Rexine cover per book @ **Rs.150/-**
2. Rate of Law Journal, Law Books with Lay pita stitching leather
binding with gold printing and Rexine cover per book all size @ **Rs.140/-**

Other District Courts of Assam (*Including Transportation charges*)

1. Rate for binding of Law Journals, Law Books with Forma
Stitching per volume. @ **Rs.185/-**
2. Rate of Law Journal, Law Books with Lay pita stitching leather
binding with gold printing and Rexine cover per book all size @ **Rs.165/-**


07/02/2020

The firm shall be required to furnish a sum of **Rs.10,000/- (Rupees Ten thousand)** only as a Security Deposit within 15 (fifteen) days from the date of the order or as a Call Deposit in any recognized Bank in Guwahati as provided under Rule 294 of the Manual of Executive Rule within 15 days from the date of this order and the Pass Book/Security Deposit shall be kept in the safe custody of the Cashier of this Court, failing which the order shall be cancelled.

This cancels the Registry's previous orders vide No. (i) HC.X-45/2011/3150-3184/Lib. dtd. 11.02.2011 and (ii) HC.X-45/2018/2554-2606/Lib. dtd. 19.03.2019

Sd/- Gitashree Baishya
Librarian-Cum-Research Officer
Gauhati High Court, Guwahati-1.

Memo No. HC.X-45/2018/ 4501(A) / Lib. dtd. 07.02.2019.

Copy to :-

1. M/s General Book Binding Works, G.N.B. Road, Dighalipukhuri, Guwahati-1.
He may now collect the Books, Law Journals, Gazettes, etc. for binding on being informed by the Judges Library of Principal Seat and District Courts of Assam. The relevant bill in triplicate may be submitted to the Principal Seat and other respective District Courts of Assam which will be paid when the books are received in good condition after binding. The binding works should be completed immediately.
2. The District & Sessions Judge, Barpeta/Kamrup(M)/ Kamrup, Amingaon)/ Darrang(Mangaldoi)/Kokrajhar/Dhemaji/Lakhimpur/Morigaon/Nagaon/Sonitpur (Tezpur)/Tinsukia/Cachar(Silchar)/Dibrugarh/Karimganj/Hailakandi/Nalbari/ Sibsagar/Jorhat/Golaghat/Bongaigaon/Dhubri/Goalpara/Udalguri/Chirang (Kajalgaon)/Karbi Anglong /Dima Hasao/ Baksa for favour of information and taking necessary action.

He/She is also requested to take necessary steps for binding works in the District Courts under his/her Jurisdiction.

3. The Project Manager, Gauhati High Court. He is requested to upload the order in the High Court website immediately.
4. The A.O. (J), Accounts Section, Gauhati High Court, Guwahati.
5. The Cashier, Gauhati High Court, Guwahati.


Librarian-Cum-Research Officer
Gauhati High Court, Guwahati-1

